

FIXATION OF PRICES OF INDUSTRIAL GOODS

17. SHRI RAJENDRA PRATAP SINHA:

DR. SALIG RAM:

SHRI ARJUN ARORA:

SHRI KRISHAN KANT:

Will the Minister of INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्री be pleased to state:

(a) whether Government have considered the proposal to abandon the policy of considering the cost plus formula while fixing the prices of industrial goods; and

(b) if so, what is the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्रालय में राज्यमंत्री (SHRI GHANSHYAM OZA): (a) and (b). Government are of the view that in the determination of the prices of industrial goods which require to be fixed in the public interest, such fixation should take due note of the likely cost of production at optimum efficiency in the relevant circumstances and provide for a reasonable return on the capital invested.

APPLICATIONS FOR INDUSTRIAL LICENCES FROM MADHYA PRADESH

18. SHRI SWAISINGH SISODIA:
Will the Minister of INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्री be pleased to state:

(a) the number of applications for industrial licences received from Madhya Pradesh since the liberalisation of licencing policy;

(b) the number of letters of intent/licences granted against the applications till date; and

(c) the number of applications which have been rejected?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्रालय में राज्यमंत्री (SHRI GHANSHYAM OZA): (a) The new Licensing policy was announced on the 18th February, 1970. During the period from 19th February, 1970 to 31st March, 1971, 98 applications were received for grant of industrial licences in respect of Madhya Pradesh.

(b) 13 industrial licences and 7 letters of intent have so far been issued.

(c) 12 applications have been rejected and in 7 cases the applications have been otherwise disposed of (withdrawn/closed, no licence required etc).

SHIFTING OF SOUTH EASTERN RAILWAY HEADQUARTERS TO ORISSA

19. SHRI PRANAB KUMAR MUKHERJEE:

SHRI CHITTA BASU:

Will the Minister of RAILWAYS/रेल मंत्री be pleased to state:

(a) whether it is a fact that Chief Minister of Orissa has recently made a suggestion for the shifting of South Eastern Railway Headquarters from Calcutta to some place in Orissa; and

(b) if so, what is the reaction of Government thereto?

THE MINISTER OF RAILWAYS/रेल मंत्री (SHRI K. HANUMANTHAIYA): (a) Yes.

(b) The desirability of shifting Headquarters has to be examined.

JAGADHRI-CHANDIGARH-LUDHIANA LINE

20. SARDAR GURCHARAN SINGH TOHRA:

SHRI SUNDAR SINGH BHANDARI:

SHRI LAL K. ADVANI:

Will the Minister of RAILWAYS/रेलमंत्री be pleased to refer to the reply to Starred Question No. 687 given in the Rajya Sabha on the 31st August, 1970 and state the progress made so far on the Jagadhri-Chandigarh-Ludhiana Railway line?

THE MINISTER OF RAILWAYS/रेल मंत्री (SHRI K. HANUMANTHAIYA): The Survey is in progress.

TRANSPORT SUBSIDY TO ENTREPRENEURS FOR STARTING INDUSTRIES IN BACKWARD AREAS

21. DR. Z.A. AHMAD:

SHRI BALACHANDRA MENON:

SHRI BHUPESH GUPTA:

Will the Minister of INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्री be pleased to state:

(a) whether there is any proposal under Government's consideration for giving